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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 17/NCLT/AHM/2017
With Gujarat High Court CA No. 508/2016**

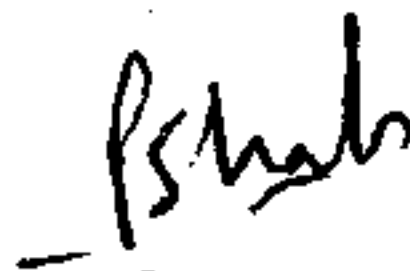
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017**

Name of the Company: Sierra Investments Pvt. Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Bhavesh Choksi	Advocate	Petitioner	
2.	Prachiti Shah	Advocate	Petitioner	

ORDER

Learned Advocate Mr. Bhavesh Chokshi with Learned Advocate Ms. Prachiti Shah present for Petitioner.

Affidavit of publication and service of notice on statutory authorities filed.


Common representation of Regional Director filed.

No other representation filed by other statutory authorities. No objection received from public.

Affidavit in response to the representation of Regional Director filed.

Heard learned Counsel for Petitioner.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of April, 2017.